

(11)

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : IND/1471/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : PHOENIX GLOBAL DMCC
NAME OF THE RESPONDENT(S) : A&A INTERNATIONAL TRADING PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. MR. P. H. ARVINDH PANDIAN
SR. COUNSEL,
FOR ANANT MERATHIA

Counsel for
Respondent

Anant

2. A. ADITHYA
FOR M/s. PAUL & PAUL & J
HUDSON SAMUEL & PARTNERS

Counsel for
Applicant

A. Adithya

ORDER

Mr.A.Adithya, Counsel representing the Applicant present. Mr.P.H.Arvinth Pandian, Senior counsel for Mr.Anant Merathia, representing the Respondent also present. Both the counsels submitted final arguments. **Order is reserved.**

S. Vijayaraghavan.
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
(MEMBER JUDICIAL)